

Title: Introduction of Unit Trust of India (Amendment) Bill, 2000 (Insertion of new Chapter III A)

15.37-1/2 hrs.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): I beg to move for leave to introduce a Bill further to amend the Unit Trust of India Act, 1963.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Unit Trust of India Act, 1963."

The motion was adopted.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): I introduce the Bill.

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